GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO.†*242 TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

EXTORTION BY NAXALITES

†*242. SHRI LAXMAN GILUWA: SHRIMATI RAMA DEVI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of extortion and kidnapping have been reported in the naxal affected areas;
- (b) if so, the number of extortion and kidnapping committed by the naxalites, the number of persons killed and the number of guilty persons arrested for such incidents during the last three years, State-wise;
- (c) whether incidents of damage to property/infrastructure have also been reported in these areas;
- (d) if so, the details of such incidents reported, quantum of damage and guilty persons arrested during the above period, State-wise; and
- (e) the corrective measures being taken by the Government to check such cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*242 FOR 15.03.2016.

(a) to (e): 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned. Cases related to extortion and damage to property/ economic infrastructure are registered, investigated and prosecuted by the State Governments concerned.

According to reports, Left Wing Extremists groups, particularly the CPI(Maoist), reportedly resort to extortion from industrialists, businessmen and contractors. The State-wise details of total incidents of kidnapping by the LWE and resultant killings during the last three years and in the current year are at Annexure-1. The details of cases of extortion by LWE groups and the numbers of persons arrested/killed in the cases of abductions and extortions are not centrally maintained.

The State-wise details of damage to economic infrastructure by the Left Wing Extremists during the last three years and in the current year are given at Annexure-2. This includes attacks on mobile towers, mining

infrastructure, railway properties, Government buildings, schools, roads,

bridges, etc. The quantum of damage to economic infrastructure and

persons arrested in these incidents are not centrally maintained.

The Central Government closely monitors the situation and has a

multi-pronged strategy towards combating LWE including security related

measures; development related interventions; and ensuring rights and

entitlements of local communities.

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State-wise details of kidnapping including abduction and resultant killing by LWE groups during last three years and in the current year

State	2013		2014		2015		2016 (upto 29 th February)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	4	2	6	2	7	4	0	0
Bihar	30	2	19	6	16	5	2	0
Chhattisgarh	26	10	29	13	35	19	4	2
Jharkhand	52	22	58	15	30	19	8	2
Kerala	0	0	0	0	1	0	0	0
Maharashtra	3	0	4	1	7	5	0	0
Odisha	21	13	22	11	14	8	3	1
Telangana	0	0	0	0	5	2	0	0
Total	136	49	138	48	115	62	17	5

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State-wise details of attacks on economic targets by LWE groups during the last three years and in the current year

State	2013	2014	2015	2016 (upto 29 th February)
Andhra Pradesh	5	3	5	0
Bihar	44	31	9	6
Chhattisgarh	58	23	60	4
Jharkhand	34	26	22	9
Kerala	0	0	5	0
Madhya Pradesh	1	0	0	0
Maharashtra	6	4	7	0
Odisha	21	9	17	5
Telangana	0	4	2	0
Total	169	100	127	24